

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong 8th December, 2023.

No.HCM.II/123/2015/Pt/Estt./188 : The High Court of Meghalaya is pleased to declare the following days to be observed as holidays in respect of all District Judiciary (Criminal Courts) during the year 2024.

Holiday List for all District Judiciary (Criminal Courts):

Sl.No	Holiday	Date	Days	Number of Days
1.	New Year's Day	1 st January	Monday	1 day
2.	Republic Day	26 th January	Friday	1 day
3.	Holi	25 th March	Monday	1 day
4.	Good Friday	29 th March	Friday	1 day
5.	Id-UI-Fitr	11 th April	Thursday	1 day
6.	Mahavir Jayanti	21 st April	Sunday	1 day
7.	Shad Suk Mynsiem	Date to be notified	-----	1 day
8.	Id-UI-Zuha	17 th June	Monday	1 day
9.	Rev. Thomas Jones Day	22 nd June	Saturday	1 day
10.	U Tirot Singh Day	17 th July	Wednesday	1 day
11.	Behdienkhlam Festival	Date to be notified	-----	1 day
12.	Independence Day	15 th August	Thursday	1 day
13.	Janmashtami	26 th August	Monday	1 day
14.	Unitarian Day	18 th September	Wednesday	1 day
15.	Mahatma Gandhi's Birthday	2 nd October	Wednesday	1 day
16.	Dussehra (Durga Puja)	10 th to 13 th October	Thursday to Sunday	4 days
17.	Deepavali	31 st October	Thursday	1 day
18.	Guru Nanak's Birthday	15 th November	Friday	1 day
19.	Seng Kut Snem	23 rd November	Saturday	1 day
20.	Nongkrem Dance	Date to be notified	-----	1 day
21.	Wangala Dance	Date to be notified	-----	1 day
22.	Pa Togan N Sangma	12 th December	Thursday	1 day
23.	Death Anniversary of "U Soso Tham"	18 th December	Wednesday	1 day
24.	Christmas Holiday	25 th December	Wednesday	1 day
25.	U Kiang Nangbah Day	30 th December	Monday	1 day

Restricted Holiday List for all District Judiciary (Criminal Courts):

Sl.No	Holiday	Date	Days	Number of Days
1.	Ram Navami	17 th April	Wednesday	1 day
2.	Buddha Purnima	23 rd May	Thursday	1 day
3.	Milad-Un-Nabi or Id-e Milad	16 th September	Monday	1 day

Note: -

1. In addition to the aforesaid holidays the High Court shall remain closed on such days as are observed as Local Holidays in Executive Offices and also on days which are observed as Public Holidays under Section 25 of the Negotiable Instrument Act, 1881 (XXV of 1881).
2. If any of the festival does not fall on the date notified above, necessary notification changing the date will be issued in due course of time.


REGISTRAR GENERAL

Memo. No.HCM.II/123/2015/Pt/Estt./188-A Dated, Shillong 8th December, 2023

Copy to: -

1. The P.S. to the Hon'ble, the Chief Justice (Acting), High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
2. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
3. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
4. The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information.
5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
6. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of kind information.
7. The Director, Meghalaya State Judicial Academy, Shillong for favour of kind information.
8. All District & Sessions Judges in Meghalaya for favour of kind information.
9. The Registrar (Admin.), High Court of Meghalaya, Shillong for favour of kind information.
10. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
11. The Registrar (Vigilance)-cum-Central Project Coordinator, High Court of Meghalaya, Shillong for favour of kind information.
12. The Joint Registrar-cum-OSD to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information.
13. The Judicial Magistrate First Class, Mairang District Court for favour of kind information.
14. The Judicial Magistrate First Class, Sub-Divisional Court, Sohra/ Amlarem/ Dadenggre for favour of kind information.
15. All Registrars/Joint Registrars/Deputy Registrars/Assistant Registrars/Superintendents, High Court of Meghalaya, Shillong for favour kind information.

16. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
17. The President/Secretary, all Bar Associations in Meghalaya for favour of kind information.
- ✓ 18. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
19. Notice board.
20. Office File.


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